

1357

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

**C.P No.60/2013**

**Present: Hon'ble Member (J), Shri M.B. Gosavi**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>RD</sup> SEPTEMBER, 2018, 10:30 A.M**

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Parmeshwar Das Agarwal & Ors.-Versus-Singhal Enterprises Pvt.Ltd & Ors |                        |                     |
| Under Section       | 397/398  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS)   | Appearing on behalf of | Signature with date |

1. Mr. Ratanlal Banerji Sr. Advocate )  
2. Mr. D.N. Sharma Advocate ) Ratanlal Banerji 3/9/18

~~1. Mr. Ratanlal Banerji Sr. Advocate~~  
1. URMILA CHAKRABORTY, Adv. }  
2. S.M. GUPTA, Adv. } For R 2 to 4 3/9/18

**ORDER**

Ld. Sr. Counsel for the petitioner appears. Ld. Counsel for the respondent nos. 2 to 4 also appears. It is submitted at bar by both the Counsels that the matter is settled between the parties and terms of settlement dated 18.01.18 are filed in the Hon'ble High Court. In view of the settlement, Ld. Sr. Counsel for the petitioner seeks liberty to withdraw the petition. Permission is granted. CP No.60/2013 stands withdrawn and disposed of alongwith all IAs, if any pending, also are disposed of.

Sd  
(M. B. Gosavi,  
Member(J)